

CORRIGENDUM

ITA No. 623/KOL/2022 (AY-2012-13)

ITA Nos. 624 & 625/KOL/2022 (AY-2013-14)

ITA Nos. 626 & 627/KOL/2022 (AY-2014-15)

M/s. Pricewaterhouse Coopers Pvt. Limited

ITA No. 404/KOL/2022 (AY-2012-13)

Price Waterhouse & Co. Chartered Accountants LLP

**IN THE INCOME TAX APPELLATE TRIBUNAL,
'C' BENCH, KOLKATA**

**Before Shri Rajpal Yadav, Vice-President (KZ)
&
Shri Girish Agrawal, Accountant Member**

**I.T.A. No. 623/KOL/2022
Assessment Year: 2012-2013**

&

**I.T.A. Nos. 624 & 625/KOL/2022
Assessment Year: 2013-2014**

&

**I.T.A. Nos. 626 & 627/KOL/2022
Assessment Year: 2014-2015**

***M/s. Pricewaterhouse Coopers Pvt. Limited, Appellant
Block-EP, Plot-Y/14, Salt Lake City,
Sector-V, Kolkata-700091
[PAN: AABCP9181H]***

-Vs.-

***Deputy Commissioner of Income Tax,.....Respondent
Circle-1(1), Kolkata,
Aayakar Bhawan,
P-7, Chowringhee Square,
Kolkata-700069***

&

**I.T.A. No. 404/KOL/2022
Assessment Year: 2012-2013**

***Price Waterhouse & Co. Chartered
Accountants LLP,..... Appellant
Block-EP, Plot-Y/14, Salt Lake City,
Sector-V, Kolkata-700091
[PAN: AAHFPO187A]***

-Vs.-

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ITA No. 623/KOL/2022 (AY-2012-13)

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M/s. Pricewaterhouse Coopers Pvt. Limited

ITA No. 404/KOL/2022 (AY-2012-13)

Price Waterhouse & Co. Chartered Accountants LLP

Income Tax Officer,.....Respondent
Ward-22(2),Kolkata,
169, A.J.C. Bose Road, Bamboovilla,
Kolkata-700014

C O R R I G E N D U M

Per Rajpal Yadav, Vice-President (KZ):-

The above six appeals were heard by the Bench on 17.01.2023. The order was pronounced on 19.01.2023. While issuing copies of the order to the party, the Id. Assistant Registrar has pointed out that in the Cause Title and PAN of the assessee in ITA No. 404/KOL/2022, apparent errors have crept in. The correct name of the assessee is **Price Waterhouse & Co. Chartered Accountants LLP** and correct PAN of the assessee is **AAHFP0187A**. However, in the Cause Title, the name and PAN of the assessee have been typed as under:-

*M/s. Pricewaterhouse Coopers Pvt.
Limited,.....Appellant
Block-EP, Plot-Y/ 14, Salt Lake City,
Sector-V, Kolkata-700091
[PAN: AABCP9181H]*

-Vs.-

*Income Tax Officer,.....Respondent
Ward-22(2),Kolkata,
169, A.J.C. Bose Road, Bamboovilla,
Kolkata-700014*

CORRIGENDUM

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ITA No. 404/KOL/2022 (AY-2012-13)

Price Waterhouse & Co. Chartered Accountants LLP

2. In view of these errors, a Corrigendum is being issued and the name and PAN of the assessee in the Cause Title as well as in the header of the Appeal No. appearing on the right corner on each page in the judgment will be read as under:-

Cause Title

**ITA No. 404/KOL/2022
Assessment Year: 2012-2013**

**Price Waterhouse & Co. Chartered
Accountants LLP,.....Appellant
Block-EP, Plot-Y/14, Salt Lake City,
Sector-V, Kolkata-700091
[PAN: AAHFPO187A]**

-Vs.-

**Income Tax Officer,.....Respondent
Ward-22(2),Kolkata,
169, A.J.C. Bose Road, Bamboovilla,
Kolkata-700014**

Header

**ITA No. 404/KOL/2022 (AY-2012-13)
Price Waterhouse & Co. Chartered
Accountants LLP**

Sd/-

**(Girish Agrawal)
Accountant Member**

Kolkata, the 20th day of February, 2023

Sd/-

**(Rajpal Yadav)
Vice-President (KZ)**

20/2/2023

CORRIGENDUM

ITA No. 623/KOL/2022 (AY-2012-13)

ITA Nos. 624 & 625/KOL/2022 (AY-2013-14)

ITA Nos. 626 & 627/KOL/2022 (AY-2014-15)

M/s. Pricewaterhouse Coopers Pvt. Limited

ITA No. 404/KOL/2022 (AY-2012-13)

Price Waterhouse & Co. Chartered Accountants LLP

*Copies to :(1) M/s. Pricewaterhouse Coopers Pvt. Limited,
Block-EP, Plot-Y/14, Salt Lake City,
Sector-V, Kolkata-700091*

*(2) M/s. Price Waterhouse & Co. Chartered
Accountants LLP,
Block-EP, Plot-Y/14, Salt Lake City,
Sector-V, Kolkata-700091*

*(3) Deputy Commissioner of Income Tax,
Circle-1(1), Kolkata,
Aayakar Bhawan,
P-7, Chowringhee Square, Kolkata-700069*

*(4) Income Tax Officer,
Ward-22(2),Kolkata,
169, A.J.C. Bose Road, Bamboovilla,
Kolkata-700014*

*(5) Commissioner of Income Tax (Appeals),
National Faceless Appeal Centre (NFAC), Delhi;*

(6) Commissioner of Income Tax- ;

(7) The Departmental Representative

(8) Guard File

TRUE COPY

By order

*Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.